

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 3

SERVICE TAX APPEAL NO. 11399 OF 2017

[Arising out of OIO-SIL-EXCUS-000-COM-091-093-16-17 dated 09/03/2017 passed by
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VAPI]

C.C.E & S.T.-SILVASA

Appellant

Commissioner Central Excise, Customs & Service Tax, Silvassa,
4th floor, Adarsh Dham Building, Vapi Daman Road Vapi
Opp. Old Town Police Station, Vapi, Gujarat

Vs.

BHAGAT TEXTILES ENGINEERS

Respondent

Survey No.24/2/2, Demini Road,
Dadra & Nagar Haveli

Appearance:

Shri Tara Prakash, Deputy Commissioner (AR)for the Appellant
Shri Amal Dave, Advocate for the Respondent

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

Date of Hearing : 09.07.2024
Date of Decision : 29.11.2024

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 11397 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**